

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 479  
ANSWERED ON 03<sup>RD</sup> APRIL, 2025**

**MONETISATION OF ROAD ASSETS**

**\*479. SHRI BALABHADRA MAJHI:  
SMT. APARAJITA SARANGI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the National Highways Authority of India (NHAI) has identified a number of road assets in the country for monetisation;**
- (b) if so, the details thereof during the last three years and for the year 2025-26 and the revenue generation thereto, State-wise;**
- (c) the safeguards in place to ensure that road asset monetisation does not lead to excessive toll rates for commuters;**
- (d) the manner in which the NHAI ensures that the revenue generated from monetisation is reinvested into National Highway infrastructure development and maintenance;**
- (e) the oversight measures in place to monitor private concessionaires and prevent them from prioritizing profits over public interest; and**
- (f) the accountability measures that would be implemented to ensure transparency in the selection of road assets for monetisation?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (f) A statement is laid on the table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 479 FOR ANSWER ON 03<sup>RD</sup> APRIL, 2025 ASKED BY SHRI BALABHADRA MAJHI AND SMT. APARAJITA SARANGI REGARDING MONETISATION OF ROAD ASSETS.**

**(a) & (b) Yes sir. List of the NH stretches monetized through TOT / InvIT/Securitization mode and the revenue generated is enclosed (Annexure-I).**

**Further, the details of NH stretches to be monetized in Financial Year (FY) 2025-26 is enclosed (Annexure-II).**

**(c) Toll rates are determined by the National Highways Fee (Determination of Rates and Collection) Rules, 2008. These rules set standardized base rates for various vehicle categories, ensuring uniformity across National Highways and are the same whether the National Highway is under a TOT/InvIT/ Securitisation model or collected directly from National Highways Authority of India (NHAI).**

**As per the Clause 23 of the MCA the Concessionaire has the exclusive right to demand, collect, and appropriate fees from users according to the agreement and the National Highways Fee (Determination of Rates and Collection) Rules, 2008, along with its amendments. The Concessionaire is not entitled to revise the User fee rates at its own.**

**The toll collection is done electronically using National Electronic Toll Collection (NETC) FASTag, ensuring complete transparency in toll collection data.**

**(d) The fund raised through TOT mode is transferred into the Consolidated Fund of India (CFI), which is received through ploughback under budgetary support.**

**The fund received from InvIT mode is used for repayment of debt. From Financial Year 2025-26 onwards InvIT receipts will also be transferred into the Consolidated Fund of India (CFI), and will be ploughed back under budgetary support similar to ToT.**

**Securitization:** The project “Delhi-Mumbai Expressway” is under securitization mode through SPV. The funds are utilized for the project expenses of Delhi-Mumbai Expressway.

**(e) Model Concession Agreement (MCA) and its recent amendments, several oversight measures are in place to monitor private concessionaires and prevent them from prioritizing profits over public interest. Frequent toll collection monitoring, lower deviation thresholds (5%), and pro-rata concession adjustments prevent revenue manipulation. Intelligent tolling (Clause 23.11) and fee transparency (Clause 23.10) are designed to prevent any misuse. Escrow accounts audits (Clause 26.1), and independent traffic surveys ensure financial transparency.**

**(f) The accountability measures that are implemented to ensure transparency in the selection of road assets for monetization are as under:**

- 1. Selection for monetization of public funded National Highway (NH) projects are on a case-to-case basis.**
- 2. Transparency by way of publishing of macroeconomic assumption and proposed list of assets to be monetized on NHAI Website.**
- 3. Traffic Due Diligence and Technical Due Diligence are done by Empanelled Traffic Surveyor and Empanelled Technical Consultant**
- 4. Initial Capex suggested by Technical Consultant and Traffic Data suggested by Traffic Surveyor are then deliberated in Project Appraisal & Technical Scrutiny Committee (PATSC) of NHAI and then recommended to Executive Committee of NHAI for approval.**
- 5. Recommendation of PATSC is then finally discussed and approved in Executive Committee.**

**All these decisions are subject to the audit by Comptroller and Auditor General of India.**

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 479 ANSWERED ON 03<sup>RD</sup> APRIL, 2025 ASKED BY SHRI BALABHADRA MAJHI AND SMT. APARAJITA SARANGI REGARDING MONETISATION OF ROAD ASSETS.**

S. N. O.	TOT Bundle	Project	Chainage	Length (km)	NH	Fee Plaza	State	Awarded Cost (Rs. in Cr.)	Concession Fee Realized in
1	TOT Bundle-1	Siddhantham to Gundugolanu	From Km 950 + 542 to Km 1022 + 494	71.950	NH-5	Unguturu	Andhra Pradesh	9681.50	FY 2018-19
2		Diwancheruvu to Siddhantham	From Km 901 + 500 to Km 950 + 542	49.040	NH-5	Ethakota	Andhra Pradesh		
3		Annavaram to Diwancheruvu	From Km 830 + 525 to Km 901 + 500	70.980	NH-5	Krishnavaram	Andhra Pradesh		
4		Ankapalli to Annavaram (Tuni)	From Km 741 + 255 to Km 830 + 525	88.530	NH-5	Vemapadu	Andhra Pradesh		
5		Icchapuram to Narasanapeta	From Km 484 + 000 to Km 580 + 700	96.700	NH-5	Laxmipuram	Andhra Pradesh		
6		Puintola to Icchapuram	From Km 419 + 600 to Km 484 + 000)	64.400	NH-5	Bellupada	Odisha & Andhra Pradesh		
7		Bamanbore to Garamore	From Km 182 + 600 to Km 254 + 537	71.940	NH-8A	Vaghasia	Gujarat		
8		Garamore to Samakhiyali	From Km 254 + 537 to Km 306 + 000	51.460	NH-8A	Surajbari	Gujarat		
9		Porbandar to Jetpur	From Km 001 + 960 to Km 117 + 600	115.640	NH-8B	Vanana Dhumiyani	Gujarat		

10		Jhansi-Lalitpur (Package-1)	From Km 000+000 to Km 49+700	49.700	NH-25&26	Babina	Uttar Pradesh		
11		Jhansi-Lalitpur (Package-2)	From Km 49+700 to Km 99+005	49.305	NH-26	Vighakhet	Uttar Pradesh		
12		Lucknow-Raibareli	From Km 12+700 to Km 82+700	70.000	NH-24B	Dakshina Skhpur	Uttar Pradesh		
13		Kotwa-Muzaffarpur	From Km 440+000 to Km 520 + 000	80.000	NH-28	Parsoni Khem	Bihar		
14	TOT Bundl e-3	Hazaribagh-Ranchi including Ramgarh bypass	From Km 41 + 500 to Km 115+290	73.790	NH-33	Pundag	Jharkhand	5011.00	FY 2020-21
15		Madurai to Kanyakumari Package 1	From Km 000+000 to Km 52+300	52.300	NH-7	Kappalur	Tamil Nadu		
16		Madurai to Kanyakumari Package 2	From Km 52+300 to Km 116+500	64.200	NH-7	Etturvattum	Tamil Nadu		
17		Madurai to Kanyakumari Package 3	From Km 116+500 to Km 180+000	63.500	NH-7	Salaipudhur	Tamil Nadu		
18		Madurai to Kanyakumari Package 4	From Km 180+000 to Km 243+470	63.470	NH-7	Nanguneri	Tamil Nadu		
19	TOT Bundl e-5 (A-1)	Palanpur-Radhanpur-Samkhiyali	From km 589.600 to km 536.000	53.600	NH-27	Bhiladi	Gujarat	1011.00	FY 2021-22
20	TOT Bundl e-5 (A-2)	Palanpur-Radhanpur-Samkhiyali	From km 536.000 to km 430.100	105.900	NH-27	Varahi Bhalgam	Gujarat	1251.00	FY 2022-23
21	TOT Bundl e-7	Eastern Peripheral Expressway (EPE)	From km 1.000 to km 136.000	135.000	NE-2	Jakhauli, Mawikalan Duhai, DME (IC) Dasna, Bilakbarpur Fatehpur Rampur Maujpur	National Capital Region (NCR)	6267.10	FY 2022-23

22	TOT Bundl e-9	Handia-Rajatalab	From km 712.900 to km 785.544	72.644	NH-19	Lalanagar	Uttar Pra desh	3144.00	FY 202 2-23
23	TOT Bundl e-11 (2nd c all)	Allahabad Bypass	From km 628.753 to km 713.215	84.462	NH-2 (New NH-19)	Kokhraj, Shringveerpur, Nawabganj, Soraon, Sahson and Handia	Uttar Pra desh	2156.00	FY 202 3-24
24	TOT Bundl e-12 (2nd c all)	Lalitpur Sagar Lakhnadon	From km 99.005 to km 415.089	316.084	NH-26	Malthone, Chitora, Titarpani and Bakori	Uttar Pra desh and Madhya P radesh	4428.00	FY 202 3-24
25	TOT Bundl e-13	Kota bypass and Cable stay bridge	Km 373.545 to Km 375.080 and Km 0.000 to Km 26.285 (Chainage from km 1052.429 to km 1080.249 )	27.820	NH-76	Staggered Sakatpura at km 1055+217 (LHS) and Nayagaon at km 1059+350 (RHS)	Rajasthan	1683.00	FY 202 3-24
26		Gwalior-Jhansi	Km 16.00-Km 56.328 and Km 54.000-Km 96.127	82.455	NH-75 (New NH-44)	Dagrai at Km 82.328	Madhya P radesh		FY 202 3-24
27	TOT Bundl e-14	Delhi-Meerut Express way	from design Km 0.000 to Km 59.777 (Starting from Km. 0.000 on Nizamuddin Bridge on NH-9 (Old NH-24) and ending at Km. 51.975 of NH-334 (Old NH-58) including Green Field Alignment	59.777	NH-334 (Old NH-58)	Delhi-Meerut Expressway(DME) (Sarai Kale Khan DME KM 0000) Indirapuram Plaza DME KM 9500 Dundahera Plaza DME KM 1990 Dasna Plaza DME KM 2760 Rasoolpur Sikrod DME KM 3134 Bhojpur Plaza DME KM 4570	UP & Delhi	7701.10	FY 202 3-24

						Kashi Plaza DME KM 5823			
28		Delhi-Hapur section (part of Delhi-Meerut Expressway)	Design Km 0.000 to Km 50.934 (existing km 0.000 to km 50.000)	50.934	NH-9 (old NH-24)	Chhajarsi @ Km.39.730	UP & Delhi		
29		Binjabahal-Teliebani	Design chainage from km 414.982 to km 493.300 (existing km 414.000 to km 491.710)	78.318	NH-6 (New NH-49)	Bideibadkudar at Km 439.515	Odisha		FY 2023-24
30	TOT Bundle-16	MH/TS Border to Armur and Adloor Yellareddy to Bowenpally (Hyderabad Nagpur section)	Km 175+000 to Km 313+507 Km 373+762 to Km 486+838	251.583	NH-44	Pippalwada Rolmamda Gamjal Bhiknoor Manoharabad	Telangana	6661.00	2024-25
		<b>TOTAL TOT (A)</b>						<b>48994.70</b>	
1		Maharashtra/Karnataka border (Kagal)-Belgaum	km 515+000 to km 592+705)	77.705	NH-48 (Old NH-4)	Kognoli at Km 591.240 and Hattargi at km 537.770	Karnataka		
2	INVIT Bundle-1	Abu Road to Swaroopganj	km 646+000 to km 677+000	31.000	NH-27	Undavariya at 670.750	Gujarat		
3		Chittorgarh to Kota & Chittorgarh Bypass	km 891+929 to km 1052+429	160.500	NH-27	Bassi at km 929.629, Aroli at km 986.629 & Dhaneswar at km 1032.629	Rajasthan	7350.40	2021-22

4		Palanpur/Khemana to Abu road	km 601+000 to km 646+000	45.000	NH-27	Khemana at km 602.750	Gujarat		
5		Kothakota Bypass - Kurnool	km 135+469 to km 211+000	74.622	NH-44	Pullur at km 200.950	Telangana		
6		Shivpuri-Jhansi	km 1305+087 to km 1380+387	75.300	NH-27	Raksha at km 1374.650	Madhya Pradesh	2849.67	2022-23
7	INVIT Bundl e-2	Agra Bypass	km 0+000 to km 32+800	32.800	NH-2 & 3	Raibha at km 10.800	Uttar Pradesh		
8		Borkhedi-Wadber-D eodhari-Kelapur-Ma harashtra/Telangan a Border	km 36+600 to km 175+000	138.150	NH-44 (old N H-7)	Daroda at km 92.500 & Kelapur at km 150.000	Maharashtra		
9		Chichira-Kharagpur	km 16.130 to km 72.250	56.120	NH-49 (old N H-6)	Balibhasha at km 43.350	West Bengal	15699.88	2023-24
10		Orai Bara	km 1515.713 to km 1578.872 on LHS and from km 1578.360 to km 151.713 of RHS	62.903	NH-25	Usaka Chamari at km 1519.880	Uttar Pradesh		
11	INVIT Bundl e-3 (Modifi ed)	Rewa Katni Jabalpur Lakhnadon	From km 880.600 to km 891.780 of NH- 30 and km 1358.00 to km 1428.557 (81.737 km), From km 725.185 to km 813.257 (88.072 km), From km 813.157 to km 880.600 (67.443 km) and From km 656.600 to km 725.185 (69.185 km)	306.337	NH-30 & 34 NH -30 (old N H-7)	Boharipar at km 1362.780 Kherwasaani at km 739.000 Mohtara at km 840.567 Odhaki Paipkhar at km 675.700	Madhya Pradesh		



12		Kachugaon to Rakhalidubi Bus Junction and Rakhalidubi Bus Junction to Kaljhar	km 30.00 to km 92.671 (62.671 km) and km 961.500 to 1013.00 (51.500 km)	114.171	NH-27 (old NH-31C)	Patgaon at km 49.600 & Dahalpara at km 971.200	Assam		
13		Kaljhar to Patacharkuchi	km 1013.00 to km 1040.300	27.300	NH-27 (old NH-31)	Galia at km 1017.350	Assam		
14		Lakhnadon to Mahagaon	km 546.420 to km 653.770	107.350	NH-44	Madai at km 549.200 and Khawasa at km 651.750	Madhya Pradesh		
15		Mohgaon to Khawasa							
16		Hubli to Haveri	km 189.00 to km 403.470	214.470	NH-48	Hebbalu at km 237.650, Chalageri at km 286.110 and Bankapur at km 352.550	Karnataka		
17		Davangere to Haveri							
18		Davangere to Chitradurga							
19	INVIT Bund e-4	Gundugolanu-Devarapalli-Kovvuru section	(km 15.320 – 85.204)	69.884	NH-16	Veeravalli	Andhra Pradesh	17737.94	2024-25
20		Narasannapeta- Ranasthalam	(km 580.671-km 634.470)	53.799	NH-16	Madapam	Andhra Pradesh		
21		Anandapuram-Pendurti Ankapalli	(km 682.980 – km 731.585)	48.605	NH-16	Marripalem & Dukkavanipalem	Andhra Pradesh		
22		Ranasthalam to Hanumanthvaka	(km 634.00 – km 700.544)	66.544	NH-16	Nathavalasa	Andhra Pradesh		
23		Chittor-Mallavaram Gadanki	(km 0.00 – km 61.128)	61.128	NH-140	Gadanki	Andhra Pradesh		
24		AP/TN Border to Nalgampalli, AP/Karnataka Border section	(km134.890 – km 219.687)	84.797	NH-4	Mahasamudram	Andhra Pradesh		
25		Gandhidham (Kandla) – Mundra Port	(km 0.00 – km 71.400)	71.4	NH-41	Mokha	Gujarat		
26		Muzaffarnagar-Haridwar	(km 130.560 – km 209.120)	78.56	Old NH-58 (New NH-334)	Chapar, Bahadrad	Uttarakhand		

27	Bareilly – Sitapur	(km 262.000 – km 419.590)	157.59	NH-30 (Old NH-24)	Faridpur, Maigalganj	Uttar Pradesh		
28	Raipur to Simga	(km 0.00 – km 48.580)	48.58	NH-30 (old NH-200)	Tarpongi	Chhattisgarh		
29	Simga to Bilaspur	(km 48.580 – km 126.525)	77.945	NH-130 (old NH-200)	Bhojpuri, Mudipar	Chhattisgarh		
	<b>TOTAL INVIT (B)</b>						<b>43637.89</b>	
1	Secur tisation	Delhi Mumbai Expressway					10,813	2020-21
							13,901	2021-22
							11,600	2022-23
							9,486	2023-24
							254,325	2024-25 (till 15.03.2025)
	<b>TOTAL SECURITISATION (C)</b>						<b>50125.00</b>	
	<b>GRAND TOTAL (A+B+C) - ASSET MONETIZATION</b>						<b>142757.59</b>	

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA STARRED QUESTION NO. 479 ANSWERED ON 03<sup>RD</sup> APRIL, 2025 ASKED BY SHRI BALABHADRA MAJHI AND SMT. APARAJITA SARANGI REGARDING MONETISATION OF ROAD ASSETS.**

**Identified List of Assets (24.02.2025)**

<b>State</b>	<b>Section</b>	<b>Plaza Name</b>	<b>Revenue /Remittance (Rs. in Cr.) for FY23-24</b>	<b>Length (km)</b>	<b>Revenue per km (Rs. Cr. Per Km)</b>
<b>Bihar</b>	<b>Muzaffarpur-Darbhanga-Purnia (OMT)</b>	<b>Maithi, Raje, Asanpur &amp; Haribara</b>	<b>335</b>	<b>288</b>	<b>1.16</b>
<b>Bihar</b>	<b>Purnea-Dalkhola (Bihar)</b>	<b>Km. 416.000 Barsoni</b>	<b>41</b>	<b>36</b>	<b>1.13</b>
<b>Chhattisgarh</b>	<b>Bilaspur to Pathrapalli</b>	<b>Limha</b>	<b>76</b>	<b>53</b>	<b>1.43</b>
<b>Haryana</b>	<b>6L of Gurgaon Sohna Pkg-II from existing Km 11.682 to existing Km 24.40</b>	<b>Shamorj Sohna Road Toll Plaza</b>	<b>104</b>	<b>86</b>	<b>1.21</b>
<b>Gujarat</b>	<b>Pipli Bhagnagar-Package 1 from km 136.025 to km 169.328</b>	<b>Bhadbhid Fee Plaza</b>	<b>48</b>	<b>33</b>	<b>1.46</b>
<b>Jharkhand</b>	<b>Balance work of Ranchi_mahulia Section of NH-33 from Km 217.300 (Chowka) to Km 233.350 (Saharbeda) (pkg-III)</b>	<b>Pata Toll Plaza</b>	<b>22</b>	<b>16</b>	<b>1.43</b>
<b>Jharkhand</b>	<b>Balance work of Ranchi-Mahulia Section of Nh-33 from Km 233.350 (Saharbeda) to Km 277.568 (Mahulia) (Package-IV)</b>	<b>Putru Toll Plaza</b>	<b>45</b>	<b>44</b>	<b>1.02</b>
<b>Jharkhand</b>	<b>Gorhar-Barwa Adda</b>	<b>Ghangari</b>	<b>124</b>	<b>79</b>	<b>1.58</b>

<b>Jharkhand</b>	<b>Ranchi-Rargaon Section</b>	<b>Edalhatu</b>	<b>71</b>	<b>77</b>	<b>0.92</b>
<b>Karnataka</b>	<b>Gabbur-Devgiri</b>	<b>Bankapur</b>	<b>74</b>	<b>64</b>	<b>1.16</b>
<b>Kerala</b>	<b>Kalamassery-ICTT Vallarpadam (Kerala)</b>	<b>Poonarimangalam</b>	<b>24</b>	<b>17</b>	<b>1.41</b>
<b>Maharashtra</b>	<b>4L of Chikhli-Tarsod section of NH-6 from km 360.00 – Km 422.700</b>	<b>Bashirabad Toll Plaza</b>	<b>73</b>	<b>65</b>	<b>1.11</b>
<b>Maharashtra</b>	<b>Aurangabad-Karodi km 290.00 – km 320.104 of NH 211 (New NH 52)</b>	<b>Karodi Toll Plaza</b>	<b>45</b>	<b>30</b>	<b>1.48</b>
<b>Maharashtra</b>	<b>Four Laning of Sangli-Solapur (Pkg-1)(Sangli-Boragaon km 182.556 – km 224.00)</b>	<b>Borgaon Toll Plaza</b>	<b>43</b>	<b>41</b>	<b>1.03</b>
<b>Maharashtra</b>	<b>Karodi-Telwadi</b>	<b>Hatnoor</b>	<b>82</b>	<b>56</b>	<b>1.48</b>
<b>Maharashtra</b>	<b>Wardha – Buthibora (Maharashtra)</b>	<b>Km 510.865 Haladgaon</b>	<b>58</b>	<b>59</b>	<b>0.98</b>
<b>Odisha</b>	<b>Sunakhala-Bhubaneswar</b>	<b>Gulipada (Gangapada)</b>	<b>124</b>	<b>77</b>	<b>1.61</b>
<b>Telangana</b>	<b>Hyderabad Yadgiri/Warangal</b>	<b>Komalla</b>	<b>82</b>	<b>65</b>	<b>1.26</b>
<b>Telangana</b>	<b>Mancherial-Rapellewada</b>	<b>Mandamarri</b>	<b>37</b>	<b>23</b>	<b>1.58</b>
<b>Uttar Pradesh</b>	<b>Aligarh-kanpur (Pkg II) [Bhadawas to Kalyanpur]</b>	<b>Aaspur Toll Plaza</b>	<b>51</b>	<b>45</b>	<b>1.14</b>
<b>Uttar Pradesh</b>	<b>Four Laning of Sultanpur to Varanasi (Pkg-II) [from Jaunpur (km 209.230) to Varanasi (km 272.590)]</b>	<b>Hauj</b>	<b>100</b>	<b>63</b>	<b>1.57</b>
<b>Uttar Pradesh</b>	<b>Varanasi (Km 12.01) to Birnon (km 84.160) [ Varanasi-Gorakhpur] (PKG-II)</b>	<b>Kaithi</b>	<b>99</b>	<b>72</b>	<b>1.37</b>

<b>West Bengal</b>	<b>Balance Work for Raiganj Dalkhola section from km 398.00 to km 452.700 (excl. Dalkola Bypass)</b>	<b>Barai</b>	<b>66</b>	<b>54</b>	<b>1.22</b>
<b>West Bengal</b>	<b>Salsabari-Assam/West Bengal Border (WB)</b>	<b>Guabari</b>	<b>38</b>	<b>27</b>	<b>1.45</b>
<b>Grand Total</b>			<b>1863</b>	<b>1472</b>	<b>31.19</b>

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